

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120

CP (IB) No. 210/Chd/Hry/2023

IN THE MATTER OF:

**Vekas Kumar Garg (Liquidator for M/s ...
Sumitomo Forestry India Pvt. Ltd.)**

Petitioner

Versus

ROC Delhi & Anr. ...

Respondent

Under Section: 59, IBC 2016

Order delivered on 15.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 20.08.2024.

Sd/-

Court Officer